

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3786
TO BE ANSWERED ON 05/04/2023

EMPLOYMENT TO DIVYANG PERSONS UNDER MGNREGS

3786. SHRI HARBHAJAN SINGH:

Will the Minister of Rural Development be pleased to state:

- (a) the number of Divyang persons registered as applicants seeking employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years, State-wise;
- (b) the number of Divyang applicants who have got employment and the number of days for which they have been given employment, State-wise during the above mentioned period;
- (c) whether any exemption has been granted in the MGNREGS guidelines with regard to the nature of works to be given to Divyang people; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) State/UT-wise details of differently-abled persons registered under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last three financial years is given at **Annexure-I**.
- (b) State/UT-wise details of differently-abled persons availed employment and persondays generated under Mahatma Gandhi NREGS during the last three financial years are given at **Annexure-II**.
- (c) & (d) The provisions for differently abled persons under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) Operational Guidelines are given as under:-

Para 9.3.1: The disabled or differently abled persons defined under the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (1 of 1996) as persons with disabilities, the severity of which is 40% and above would be considered as special category of vulnerable persons for the purposes of Mahatma Gandhi NREGA. The disabled persons as defined in the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999 (44 of 1999) are also to be considered as disabled for the purpose of inclusion in Mahatma Gandhi NREGA.

Para 9.3.2: Since this category of people are differently abled, special conditions have to be created to facilitate their inclusion in Mahatma Gandhi NREGA.

Para 9.3.3: Each State Government will identify specific works, which can be done by the disabled and vulnerable persons. In a village, different categories of persons with disabilities will be organized to come together as a fixed group to accomplish the works proposed for them under the Scheme, in a way that makes it possible for them to exercise their choice. On no grounds, should the disabled and vulnerable persons be paid lower wages as compared to other persons employed in Mahatma Gandhi NREGA works.

Annexure-I referred in reply to part (a) of Rajya Sabha Unstarred Question No. 3786
dated 05.04.2023

State/UT-wise details of differently abled persons registered under Mahatma Gandhi NREGS during the last three financial years. (Figures in numbers)				
S. No.	State/UT	Disabled persons registered		
		2019-20	2020-21	2021-22
1	Andhra Pradesh	250636	256654	264606
2	Arunachal Pradesh	1608	1870	2165
3	Assam	28254	29461	32102
4	Bihar	49383	55251	59677
5	Chhattisgarh	145852	139128	145671
6	Goa	19	20	21
7	Gujarat	165596	169511	172927
8	Haryana	3629	3758	3948
9	Himachal Pradesh	7191	7428	7580
10	Jammu And Kashmir	15101	15544	16281
11	Jharkhand	45098	45089	49305
12	Karnataka	77302	97897	115640
13	Kerala	7867	4780	4560
14	Ladakh	0	0	0
15	Madhya Pradesh	274438	283894	297625
16	Maharashtra	136215	150476	152742
17	Manipur	3913	4185	4330
18	Meghalaya	3054	3536	4141
19	Mizoram	367	380	400
20	Nagaland	748	759	775
21	Odisha	60015	69603	74632
22	Punjab	9278	9700	10102
23	Rajasthan	75054	79860	86267
24	Sikkim	512	532	547
25	Tamil Nadu	149624	159913	180578
26	Telangana	190849	151862	154748
27	Tripura	24825	24749	25601
28	Uttar Pradesh	64610	64776	73274
29	Uttarakhand	4660	5231	5237
30	West Bengal	406161	408418	409149
31	Andaman and Nicobar	165	165	165
32	Dadra and Nagar Haveli and Daman and Diu	2692	2693	2693
33	Lakshadweep	48	48	49
34	Puducherry	428	445	453
	Total	22,05,192	22,47,616	23,57,991

(As per NREGASoft)

Annexure-II referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 3786 dated 05.04.2023.

State/UT-wise details of differently abled persons availed employment and persondays generated under Mahatma Gandhi NREGS during the last three financial years.

(Figures in numbers)

Sl. No.	State/UT	2019-20		2020-21		2021-22	
		Disabled persons availed employment	Person-days generated	Disabled persons availed employment	Person-days generated	Disabled persons availed employment	Person-days generated
1	Andhra Pradesh	77017	3369241	89176	4061896	84648	3536494
2	Arunachal Pradesh	401	15373	513	32749	654	50705
3	Assam	5470	118714	6603	163954	6859	162028
4	Bihar	7271	263885	9418	366844	8559	300969
5	Chhattisgarh	29089	844905	35496	1057488	33116	1004359
6	Goa	0	0	0	0	0	0
7	Gujarat	9795	263685	13615	359532	13988	502792
8	Haryana	514	14608	724	15187	587	11728
9	Himachal Pradesh	1353	48650	1662	64743	1877	72751
10	Jammu And Kashmir	5245	176957	5054	158713	4807	155342
11	Jharkhand	6120	221412	9783	347508	8869	308993
12	Karnataka	10621	283069	20355	534279	27372	724998
13	Kerala	1957	99385	2238	138762	2735	163520
14	Ladakh	0	0	0	0	0	0
15	Madhya Pradesh	54812	1548804	81519	2511810	72092	2098240
16	Maharashtra	15578	347059	17123	348615	17648	376038
17	Manipur	1854	70155	1987	101547	2140	114321
18	Meghalaya	1683	106437	2079	132716	2332	150093
19	Mizoram	128	11543	138	11816	150	14318
20	Nagaland	384	12482	405	15901	415	16805
21	Odisha	10015	292297	19311	683349	18123	701491
22	Punjab	2562	70065	3388	109920	3164	99969
23	Rajasthan	22163	849745	31682	1268975	30247	1254473
24	Sikkim	135	6595	170	8155	163	7742
25	Tamil Nadu	58989	2538736	73910	3679590	88231	4661157
26	Telangana	52708	1635212	66090	2304511	59891	2210812
27	Tripura	8492	360377	8384	416769	8556	419992
28	Uttar Pradesh	10700	391623	17436	575661	14070	462426
29	Uttarakhand	1507	48609	2086	69680	1785	53316
30	West Bengal	66065	2216455	85247	2876889	71196	2142942
31	Andaman and Nicobar	19	620	24	805	16	353
32	Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	0	0
33	Lakshadweep	1	48	0	0	0	0
34	Puducherry	59	1015	216	3972	74	1122
	Total	4,62,707	1,62,27,761	6,05,832	2,24,22,336	5,84,364	2,17,80,289

(As per NREGASoft)
